

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/4933 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the ^{et} 21 December, 2020.

Sub: **Casual leave.**

Ref:- Letter No. LCG.11/2002-03/264 dtd. 18.12.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.12.2020 with station leave permission from the evening of 22.12.2020 till the morning of 02.01.2021, has been granted. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4935 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-83/1994/4934 /A, dated 21.12.2020

Copy forwarded for information to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rdga